

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA
UNSTARRED QUESTION NO- 1245
ANSWERED ON- 27/07/2026

Factual Mistakes in Textbooks

1245. Shri Saptagiri Sankar Ulaka:

Will the Minister of **EDUCATION** be pleased to state:

- (a) whether the Government is aware of reports regarding errors, factual inaccuracies and other mistakes in textbooks prescribed and distributed to students of Government schools in Odisha and if so, the details thereof, including the classes, subjects and textbooks affected;
- (b) whether the Government has sought any report or clarification from the Government of Odisha regarding such errors and their impact on students and if so, the details thereof;
- (c) whether the Government has examined if prescribed procedures for academic review, expert verification, proofreading and quality checks were followed before printing and distribution of such textbooks and if so, the findings thereof; and
- (d) the steps taken/proposed to be taken by the Government in coordination with the State Government to rectify or replace erroneous textbooks, fix responsibility for lapses and strengthen review and quality-control mechanisms to ensure that students receive accurate and error-free learning materials?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a) to (d): Education is in the Concurrent List of the Constitution and majority of the schools come under the purview of the respective State and UT Government. The textbook development and distribution to students, comes under the domain of State/ UT Government. As informed by the State Government of Odisha, National Education Policy, 2020 has been implemented by the Govt. of Odisha from the year 2025-26. Accordingly, 55 textbooks for Classes I to VIII were developed in alignment with NCERT Textbooks and distributed among the students for the academic session 2026-27. Based on the feedback received from the public and the inhouse review of text books by the SCERT, a corrigendum on the errors found in different textbooks from Classes I to VIII was issued to all the DEOs, for use during the class room transaction.

As per information received from State, a three-member Enquiry Committee, headed by the Development Commissioner-cum-Additional Chief Secretary, was constituted by the State Government to enquire into the matter of errors detected in the textbooks developed, printed and distributed to students of Class I to Class VIII. Based on the report of the Committee, the State Government has taken corrective actions. Further the State Government has initiated necessary steps for providing error free text books to the students.
